

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 762 /Confdl./2009
II-2-2/2002

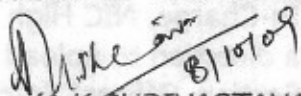
Bilaspur, dated the 8 October, 2009

The following District Judge (Selection Grade) as specified in Column No. (2) is hereby appointed on the post of District Judge (Super Time Scale) of Rs. 22850-500-24850 from the date mentioned in Column No. (3) of the table below: -

TABLE

S. No.	Name of Judicial Officer with present designation	Date of appointment on the post of District Judge (Super Time Scale)
(1)	(2)	(3)
1.	Shri Anil Kumar Shukla, District & Sessions Judge, Mahasamund	30-09-2009

BY ORDER OF THE HIGH COURT


(A.K.SHRIVASTAVA)
REGISTRAR GENERAL

Endt. No. 763 /Confdl./2009
II-2-2/2002

Bilaspur, dated the 8 October, 2009

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Dharendra Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice R.L. Jhanwar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

10. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
11. Director / Additional Director, Judicial Officers' Training Institute, High Court of Chhattisgarh, Bilaspur for information.
12. Registrar (Vigilance and Inspection & Enquiry), High Court of Chhattisgarh, Bilaspur for information.
13. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Raipur for information.
14. Shri Anil Kumar Shukla, District & Sessions Judge, Mahasamund for information.
15. District & Sessions Judge, Bastar at Jagdalpur/Bilaspur/ Dakshin Bastar at Dantewara/ Durg/Raipur/Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Raigarh / Rajnandgaon/ Surguja at Ambikapur / Dhamtari/ Mahasamund/ Uttar Bastar (Kanker) / Koriya (Baikunthpur)/ Janjgir-Champa for information.
16. Shri Prabhat Shastri, Legal Advisor, Chhattisgarh Lok Ayog, Mahadeo Ghat Road, Raipura, Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
17. Additional Registrar (Judicial/ Administration/ D.E. & E.), High Court of Chhattisgarh, Bilaspur for information.
18. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
19. Deputy Registrar (Copying and Central Filing/ Protocol & Works/ Civil, Criminal & Writ/ S.W. & Checker), High Court of Chhattisgarh, Bilaspur for information.
20. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information and necessary action.
21. In-Charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of the High Court.
22. Section Officer/ In-charge, Accounts/ Checker/ Complaint/ Confidential/ Criminal/ Civil/ Writ/ Computer/ District Establishment / Establishment/ Library/ Pension/ Protocol/ Record Room (Admn.)/ Central Filling/ Works Sections, High Court of Chhattisgarh for information.
23. Accountant General, 12/27, Raman Mandir Ward, Raipur Ice Factory Building, Fafadih, Raipur for information.
24. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.



(A.K.SHRIVASTAVA)
REGISTRAR GENERAL